

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2654  
ANSWERED ON:01.12.2016  
Bhakra Beas Management Board  
Ninama Shri Manshankar

**Will the Minister of POWER be pleased to state:**

- (a) the details of the fixed tenure given to the Member States in the Bhakra Beas Management Board (BBMB);
- (b) whether the State of Rajasthan has been given proper representation in the said board;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the number of meetings of BBMB held till date; and
- (e) the details of the decisions taken in the said meetings and the follow-up action taken on those decisions?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES

( SHRI PIYUSH GOYAL )

(a) : BBMB Rules, 1974 Para 3(1) provides that:

"Notwithstanding the terms and conditions of service obtaining in his/her parent department and superannuation from his/her parent department, the Chairman or a whole-time Member shall continue to hold office for a term of three years from the date on which he/she assumes charge of his/her office:

Provided that the Chairman or a whole-time Member shall be eligible for re-appointment for a further term of three years:

Provided further that the Chairman or a whole-time Member shall not hold office beyond the age of sixty years:

Provided also that total tenure including the extended period and intervening period between first and second appointment, if any, on the post of Chairman or whole-time Member, Bhakra Beas Management Board shall not exceed six years."

(b) & (c) : The Board of BBMB has representative of the rank of ACS/Principal Secretary/Secretary from Rajasthan Government. In addition, out of four key posts in BBMB Secretariat viz: Secretary, Special Secretary, Director (HRD) and Director (Security), one post each is being manned by one officer each from the partner States i.e. Punjab, Haryana, Rajasthan and Himachal Pradesh. Presently, an officer in the rank of Superintending Engineer from Rajasthan has been posted as Director/HRD in Board Secretariat. Rajasthan is also being given appropriate representation in BBMB organization and various officers from Rajasthan have been posted as per their share.

(d) : Till date, the Board has conducted 223 meetings.

(e) : The important decisions of these meetings are available in the Minutes issued from time to time which are voluminous in nature. However, the important information is available on BBMB Website i.e. [bbmb.gov.in](http://bbmb.gov.in). Follow up action, as required, is taken on all decisions.

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